

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

**Dated Guwahati the 6<sup>th</sup> May, 2015**

**No. HC.V-13/2014/327/Estt. ##** In exercise of the powers conferred under Article 229(1) of the Constitution of India read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice (Acting) has been pleased to promote and appoint the following Officers, temporarily and until further orders, as **Sr. Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati in the payband of (PB-4) Rs. 12000-40000/- plus Grade Pay of Rs. 6300/- and other allowances as admissible under the Rules with effect from the date(s) of their joining vice Sri Munindra Katakey, Sr. Pvt. Secy. (since retired) and Sri Lakshyan Baruah, Sr. Pvt. Secy. promoted to the post of Assistant Registrar.

1. **Sri Jayanta Kr. Nandi, Private Secretary**
2. **Smt. Madhu Chanda Das, Private Secretary**

The Officers will be on probation as per the High Court Rules. Further, their confirmation and continuance in the post of Sr. Private Secretary will be subject to time to time evaluation to be made by the authority.

By order,

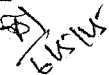
Sd/- H.K. Sarma  
**REGISTRAR GENERAL**

**Memo No. HC.V-13/2014/327A /Estt. # Dated 6.5.2015**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. Sri Jayanta Kr. Nandi, Private Secretary, Gauhati High Court, Guwahati.
17. Smt. Madhu Chanda Das, Private Secretary, Gauhati High Court, Guwahati.
18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
19. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
20. The Administrative Officer (Judicial) \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The Court Officer No. 1, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File.

  
**REGISTRAR GENERAL**



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**NOTIFICATION**

Dated, Guwahati the 6<sup>th</sup> May, 2015

**No. HC.V-21/2014/328 /Estt. # #** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to appoint **Sri Benjamin Nampui, SJA** temporarily and until further orders as **Protocol Officer** in the Principal Seat of Gauhati High Court at Guwahati in the Pay band of Rs.8000-35000/- (PB-3) with Grade Pay of Rs-4900/- per month plus other allowances as admissible under the rules with effect from the date of his joining, vice Shri Randev Das accommodated in the post of Administrative Officer(Judicial).

Sri Benajamin Nampui will maintain his seniority in his original cadre, i.e. Senior Judicial Assistant and his further promotion will be considered on that basis.

By order,

Sd/-

**REGISTRAR GENERAL**

Dated 6 .5.2015

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1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
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8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati
9. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website immediately.
17. The Administrative Officer (Judicial) \_\_\_\_\_, Gauhati High Court, Guwahati
18. The Court Officer No. 1, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. Sri Benjamin Nampui, SJA, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

By order,

  
**REGISTRAR GENERAL**



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**NOTIFICATION**

Dated Guwahati the 6<sup>th</sup> May, 2015

**No. HC.V-21/2014/329 /Estt. # #** In exercise of the powers conferred under Article 229 of the Constitution Of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules,1967, Hon'ble the Chief Justice (Acting) has been pleased to appoint **Sri Jayanta Das, JA** temporarily and until further orders as **Assistant Protocol Officer** in the Principal Seat of Gauhati High Court at Guwahati in the Pay band of Rs.8000-35000/- (PB-3) with Grade Pay of Rs-4300/- per month plus other allowances as admissible under the rules with effect from the date of his joining, vice Shri Randev Das (the then Asstt. Protocol Officer) promoted to the post of Protocol Officer.

Sri Jayanta Das will maintain his seniority in his original cadre, i.e Judicial Assistant and his further promotion will be considered on that basis.

By order,

Sd/-

**REGISTRAR GENERAL**

Dated 6 .5.2015

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20. The Court Manager, Gauhati High Court, Guwahati.
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. Sri Jayanta Das, JA, Gauhati High Court, Guwahati
23. The Order File.

  
**REGISTRAR GENERAL**

*Datta*  
6/5